

Central Administrative Tribunal
Principal Bench
New Delhi

6
C.P. 294/97
in
D.A. 1794/97

This the 10th day of November, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)
HON'BLE SHRI N. SAHU, MEMBER (A)

Purushottam Dass,
S/o Shri Adil Ram,
R/o G-4, Type-V,
New Police Lines,
Kingsway Camp,
Delhi-110009. Applicant.
(By Advocate Shri V.S.R. Krishan)

Versus

Shri P.V. Jai Krishnan,
Chief Secretary,
Govt. of N.C.T. of Delhi,
5-Sham Nath Marg,
Delhi-110054. Respondents
(By None)

ORDER (ORAL)

By Hon'ble Dr. Jose P. Verghese, VC (J).

Counsel for the petitioner submits that
the order has been complied with. In the circumstances
he may be permitted to withdraw the C.P. Permission
granted.

Notice discharged.

Ansah

(N. SAHU)
MEMBER (A)

RB.

AV
(DR. JOSE P. VERGHESE)
VICE CHAIRMAN (J)